

**NOTIFICATION**

The Honourable the Acting Chief Justice and Judges of the High Court of Gujarat are pleased to pass the orders of posting of Senior Civil Judges as under:

**AHMEDABAD (RURAL)**

1. **Mr.A.Y.Dave**, Additional Chief Judicial Magistrate (CBI Court No.2), Ahmedabad (Rural), to be Additional Chief Judicial Magistrate (CBI Court No.1), Ahmedabad (Rural), vice Mr.A.I.Raval, promoted.
2. **Mr.B.P.Pujara**, 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural), to be Chief Judicial Magistrate and Additional Senior Civil Judge, Ahmedabad (Rural), vice Mr.B.L.Jadav, promoted.
3. **Mr.P.K.Makwana**, 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural), to be 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural), vice Mr.J.B.Dhadhal, promoted.
4. **Mr.S.U.Dholakia**, 6<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural), to be 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural), vice Mr.B.G.Doshi, promoted.
5. **Mr.R.P.Patel**, 7<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural), to be 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural), vice Mr.B.P.Pujara.
6. **Mr.R.G.Barot**, 8<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural), to be 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural), vice Mr.P.K.Makwana.
7. **Mr.P.M.Sayani**, 9<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural), to be 6<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural), vice Mr.S.U.Dholakia.

**ANAND**

8. **Mr.A.A.Nanavati**, 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand, to be 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand, vice Mr.K.M.Dave, promoted.
9. **Mr.M.J.Saiyed**, 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand, to be 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand, vice Mr.A.A.Nanavati.

10. **Mr.B.K.Hariyani**, 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand, to be 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand, vice Mr.M.J.Saiyed.
11. **Mrs.T.J.Jadav**, 6<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand, to be 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand, vice Mr.B.K.Hariyani.

#### **BANASKANTHA**

12. **Mr.S.M.Mehta**, 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Banaskantha at Deesa, to be Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Banaskantha at Deesa, vice Mr.S.V.Christian, promoted.
13. **Mr.M.F.Mandli**, 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Banaskantha at Deesa, to be 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Banaskantha at Deesa, vice Mr.S.M.Mehta.

#### **BHARUCH**

14. **Mr.U.M.Bhatt**, 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bharuch, to be Chief Judicial Magistrate and Additional Senior Civil Judge, Bharuch, vice Mr.N.M.Karovadiya, promoted.
15. **Mr.C.K.Chauhan**, 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bharuch, to be 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bharuch, vice Mr.U.M.Bhatt.
16. **Mrs.P.C.Chauhan**, 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bharuch, to be 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bharuch, vice Mr.C.K.Chauhan.
17. **Mr.B.K.Gosai**, 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bharuch, to be 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bharuch, vice Mrs.P.C.Chauhan.
18. **Mr.A.M.Varma**, 6<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bharuch, to be 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bharuch, vice Mr.B.K.Gosai.
19. **Mr.A.T.Kanani**, 7<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bharuch, to be 6<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bharuch, vice Mr.A.M.Varma.
20. **Ms.N.R.Pandit**, 8<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bharuch, to be 7<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bharuch, vice Mr.A.T.Kanani.

- 21 **Ms.R.M.Asodiya**, 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ankleshwar, to be Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ankleshwar, vice Mr.D.L.Patel, promoted.

#### **DAHOD**

22. **Mr.R.R.Zimba**, 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Dahod, to be Chief Judicial Magistrate and Additional Senior Civil Judge, Dahod, vice Mr.S.M.Singal, promoted.
23. **Mr.S.P.Rahatkar**, 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Dahod, to be 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Dahod, vice Mr.R.R.Zimba.
24. **Mr.M.M.Shaikh**, 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Dahod, to be 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Dahod, vice Mr.S.P.Rahatkar.

#### **GANDHINAGAR**

26. **Mr.M.G.Ravalji**, 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhinagar, to be Chief Judicial Magistrate and Additional Senior Civil Judge, Gandhinagar, vice Mrs.D.Y.Patel, promoted.
27. **Mr.J.N.Thakkar**, 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhinagar, to be 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhinagar, vice Mr.H.C.Vora, promoted.
28. **Mr.R.B.Marfatiya**, 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhinagar, to be 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhinagar, vice Mr.M.G.Ravalji.

#### **JAMNAGAR**

29. **Ms.A.P.Kansara**, Chief Judicial Magistrate and Additional Senior Civil Judge, Jamnagar, to be Principal Senior Civil Judge, Jamnagar, vice Mr.K.R.Upadhyaya, promoted.
30. **Mr.M.B.Bundeliya**, 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, to be Chief Judicial Magistrate and Additional Senior Civil Judge, Jamnagar, vice Ms.A.P.Kansara.
31. **Mr.N.K.Parikh**, 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, to be 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, vice Mr.M.B.Bundeliya.
32. **Mr.H.P.Bhatt**, 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, to be 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, vice Mr.N.K.Parikh.

33. **Mr.D.P.Mahida**, 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, to be 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, vice Mr.H.P.Bhatt.
34. **Mr.J.D.Padalia**, 6<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, to be 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, vice Mr.D.P.Mahida.
35. **Mr.H.A.Shah**, 7<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, to be 6<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, vice Mr.J.D.Padalia.
36. **Mr.L.G.Chudasma**, 8<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, to be 7<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, vice Mr.H.A.Shah.
37. **Mr.D.A.Vora**, 9<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, to be 8<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, vice Mr.L.G.Chudasma.
38. **Mr.R.M.Parikh**, 10<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, to be 9<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, vice Mr.D.A.Vora.
39. **Mr.S.J.Brahmbhatt**, 11<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, to be 10<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, vice Mr.R.M.Parikh.

#### **JUNAGADH**

40. **Mr.K.V.Vyas**, 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Junagadh, to be 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Junagadh, vice Mr.P.A.Patel, promoted.
41. **Mr.R.R.Dave**, 6<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Junagadh, to be 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Junagadh, vice Mr.K.V.Vyas.
42. **Mr.S.G.Mansuri**, 7<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Junagadh, to be 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Junagadh, vice Mr.S.J.Raje, promoted.
43. **Mr.J.R.Pandit**, 8<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Junagadh, to be 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Junagadh, vice Mr.H.B.Raval, promoted.
44. **Mr.J.M.Brahmbhatt**, 9<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Junagadh, to be 6<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Junagadh, vice Mr.R.R.Dave.

## KHEDA

45. **Mr.S.P.Bhatt**, 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Kheda at Nadiad, to be Chief Judicial Magistrate and Additional Senior Civil Judge, Kheda at Nadiad, vice Mr.A.M.Raval, promoted.

## MAHESANA

46. **Mr.N.P.Chaudhary**, 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana, to be 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana, vice Mr.J.R.Padvi, promoted.
47. **Mr.Ambalal R.Patel**, 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana, to be 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana, vice Mr.M.N.Mansuri, promoted.
48. **Mr.R.G.Devdhara**, 7<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana, to be 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana, vice Mr.N.P.Chaudhary.
49. **Mr.N.N.Thakkar**, 8<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana, to be 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana, vice Mr.Ambalal R.Patel.
50. **Mr.S.A.Shaikh**, 9<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana, to be 6<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana, vice Mr.J.K.Pandya, transferred.

## NARMADA

51. **Mr.B.L.Dabhi**, Chief Judicial Magistrate and Additional Senior Civil Judge, Narmada at Rajpipla, to be Principal Senior Civil Judge, Narmada at Rajpipla, vice Mr.K.A.Pathan, promoted.
52. **Mr.P.H.Sheth**, 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Narmada at Rajpipla, to be Chief Judicial Magistrate and Additional Senior Civil Judge, Narmada at Rajpipla, vice Mr.B.L.Dabhi.
53. **Mr.P.A.George**, 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Narmada at Rajpipla, to be 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Narmada at Rajpipla, vice Mr.P.H.Sheth.
54. **Mr.R.V.Oza**, 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Narmada at Rajpipla, to be 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Narmada at Rajpipla, vice Mr.P.A.George.

### NAVSARI

55. **Mr.P.S.Joshi**, 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Navsari, to be Principal Senior Civil Judge, Navsari, vice Mr.H.K.Shah, promoted.
56. **Mr.H.H.Thakkar**, 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Navsari, to be Chief Judicial Magistrate and Additional Senior Civil Judge, Navsari, vice Mr.Nagarbhai G.Parmar, promoted.

### PANCHMAHALS

57. **Mr.D.J.Shah**, 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Panchmahals at Godhra, to be Chief Judicial Magistrate and Additional Senior Civil Judge, Panchmahals at Godhra, vice Mr.R.M.Mirza, promoted.
58. **Mr.J.D.Suthar**, 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Panchmahals at Godhra, to be 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Panchmahals at Godhra, vice Ms.N.P.Syed, promoted.

### PATAN

59. **Mr.D.A.Hingu**, 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Patan, to be Chief Judicial Magistrate and Additional Senior Civil Judge, Patan, vice Ms.K.R.Prajapati, promoted.
60. **Mr.A.S.Thakkar**, 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Patan, to be 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Patan, vice Mr.D.A.Hingu.

### PORBANDAR

61. **Ms.P.V.Pandya**, 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Porbandar, to be Principal Senior Civil Judge, Porbandar, vice Mr.D.M.Vyas, promoted.
62. **Mr.B.A.Dave**, 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Porbandar, to be Chief Judicial Magistrate and Additional Senior Civil Judge, Porbandar, vice Mr.A.I.Shekh, promoted.

### RAJKOT

63. **Mr.G.H.Vaghela**, Chief Judicial Magistrate and Additional Senior Civil Judge, Rajkot, to be Principal Senior Civil Judge, Rajkot, vice Mr.D.R.Rami, promoted.
62. **Mr.V.B.Barot**, 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, to be Chief Judicial Magistrate and Additional Senior Civil Judge, Rajkot, vice Mr.G.H.Vaghela.

63. **Mr.M.P.Patel**, 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, to be 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, vice Mr.V.B.Barot.
64. **Mr.D.A.Prajapati**, 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, to be 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, vice Mr.M.P.Patel.
65. **Mr.M.J.Raval**, 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, to be 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, vice Mr.D.A.Prajapati.
66. **Mr.M.C.Bhatt**, 6<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, to be 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, vice Mr.M.J.Raval.
67. **Mr.P.J.Dangar**, 7<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, to be 6<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, vice Mr.M.C.Bhatt.
68. **Mr.C.G.Mehta**, 8<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, to be 7<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, vice Mr.P.J.Dangar.
69. **Mr.D.M.Panchal**, 9<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, to be 8<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, vice Mr.C.G.Mehta.
70. **Mr.B.J.Pandya**, 10<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, to be 9<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, vice Mr.D.M.Panchal.
71. **Mr.S.M.Tank**, 11<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, to be 10<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, vice Mr.B.J.Pandya.
72. **Ms.M.B.Dange**, 12<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, to be 11<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, vice Mr.S.M.Tank.
73. **Mr.M.K.Upadhyay**, 13<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, to be 12<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, vice Ms.M.B.Dange.
74. **Ms.S.M.Solanki**, 14<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, to be 13<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, vice Mr.M.K.Upadhyay.

## SABARKANTHA

75. **Mr.N.P.Vaghela**, 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Himatnagar, to be Chief Judicial Magistrate and Additional Senior Civil Judge, Himatnagar, vice Mr.P.C.Joshi, promoted.
76. **Mr.P.C.Raval**, 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Himatnagar, to be 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Himatnagar, vice Mr.N.P.Vaghela.
77. **Mrs.S.P.Joshi**, 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Himatnagar, to be 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Himatnagar, vice Mr.P.C.Raval.
78. **Mr.I.A.Shaikh**, 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Himatnagar, to be 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Himatnagar, vice Mrs.S.P.Joshi.
79. **Mrs.S.N.Solanki**, 6<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Himatnagar, to be 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Himatnagar, vice Mr.I.A.Shaikh.

## SURAT

80. **Mr.T.V.Joshi**, Chief Judicial Magistrate and Additional Senior Civil Judge, Surat, to be Principal Senior Civil Judge, Surat, vice Mr.V.G.Trivedi, promoted.
81. **Mr.J.G.Raiyani**, 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, to be Chief Judicial Magistrate and Additional Senior Civil Judge, Surat, vice Mr.T.V.Joshi.
82. **Mr.M.S.Soni**, 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, to be 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, vice Mr.J.G.Raiyani.
83. **Mr.G.D.Pasi**, 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, to be 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, vice Mr.S.G.Brahmbhatt, under suspension
84. **Mr.A.M.Shaikh**, 6<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, to be 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, vice Mr.M.S.Soni.
85. **Ms.D.R.Swaminarayan**, 7<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, to be 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, vice Mr.G.D.Pasi.
86. **Ms.M.S.Rawal**, 8<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, to be 6<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, vice Mr.A.M.Shaikh.

87. **Mr.A.S.Gadhvi**, 9<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, to be 7<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, vice Ms.D.R.Swaminarayan.
88. **Mr.B.K.Barot**, 10<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, to be 8<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, vice Ms.M.S.Rawal.
89. **Mr.N.R.Jain**, 11<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, to be 9<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, vice Mr.A.S.Gadhvi.
90. **Ms.S.I.Tarani**, 12<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, to be 10<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, vice Mr.B.K.Barot.
91. **Mr.M.A.Pandya**, 13<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, to be 11<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, vice Mr.N.R.Jain.
92. **Mr.K.A.Anjaria**, 14<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, to be 12<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, vice Ms.S.I.Tarani.
93. **Ms.B.S.Shah**, 15<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, to be 13<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, vice Mr.M.A.Pandya.

#### **SURENDRANAGAR**

94. **Mr.M.V.Gohel**, Chief Judicial Magistrate and Additional Senior Civil Judge, Surendranagar, to be Principal Senior Civil Judge, Surendranagar, vice Mr.V.A.Darbar, promoted.
95. **Mr.Y.D.Trivedi**, 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surendranagar, to be Chief Judicial Magistrate and Additional Senior Civil Judge, Surendranagar, vice Mr.M.V.Gohel.
96. **Mr.S.L.Thakker**, 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surendranagar, to be 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surendranagar, vice Mr.Y.D.Trivedi.
97. **Mr.E.M.Shaikh**, 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surendranagar, to be 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surendranagar, vice Mr.S.L.Thakker.
98. **Mr.H.P.Mehta**, Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Dhrangadhra, to be Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Dhrangadhra, vice Mr.D.J.Chhatbar, promoted.

## VADODARA

99. **Mr.P.G.Soni**, 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, to be Principal Senior Civil Judge, Vadodara, vice Mr.R.S.Mehta, promoted.
100. **Mr.S.H.Oza**, 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, to be Chief Judicial Magistrate and Additional Senior Civil Judge, Vadodara, vice Mr.S.V.Vyas, promoted.
101. **Mr.D.R.Bhatt**, 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, to be 2<sup>nd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, vice Mr.P.G.Soni.
102. **Mr.K.J.Darji**, 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, to be 3<sup>rd</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, vice Mr.S.H.Oza.
103. **Mr.N.A.Anjaria**, 6<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, to be 4<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, vice Mr.D.R.Bhatt.
104. **Mr.A.B.Bhojak**, 7<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, to be 5<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, vice Mr.K.J.Darji.
105. **Mr.K.S.Hirpara**, 8<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, to be 6<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, vice Mr.N.A.Anjaria.
106. **Mr.A.L.Vyas**, 9<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, to be 7<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, vice Mr.A.B.Bhojak.
107. **Mr.M.H.Patel**, 10<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, to be 8<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, vice Mr.K.S.Hirpara.
108. **Mr.B.N.Modi**, 11<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, to be 9<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, vice Mr.A.L.Vyas.
109. **Mr.A.H.Dhamani**, 12<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, to be 10<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, vice Mr.M.H.Patel.
110. **Ms.Rehana A. Nagori**, 13<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, to be 11<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, vice Mr.B.N.Modi.

111. **Mr.S.D.Pandey**, 14<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, to be 12<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, vice Mr.A.H.Dhamani.
112. **Mr.Divyang C. Trivedi**, 15<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, to be 13<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, vice Ms.Rehana A.Nagori.
113. **Mr.S.I.Bhorania**, 16<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, to be 14<sup>th</sup> Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, vice Mr.S.D.Pandey.

High Court of Gujarat, at Sola,  
Ahmedabad – 380 060.  
Date: January 02 , 2012.

Sd/-  
**(R.P.Dholaria)**  
**Registrar (Admn.)**

**No.A.0705/2011(II)[84]**

**Copy, for information, to:-**

1. The Secretary to the Government of Gujarat, Legal Department, Sachivalaya, Gandhinagar (By letter).
2. The Principal District Judge, \_\_\_\_\_.
3. The Treasury Officer, \_\_\_\_\_.
4. \_\_\_\_\_, Esquire.
5. The Manager, Government Central Press, Gandhinagar (For publication in the Gujarat Government Gazette, Part-I, Central Section).

By order of the Honourable the Acting  
Chief Justice and Judges of the High  
Court of Gujarat.

High Court of Gujarat, at Sola,  
Ahmedabad – 380 060.  
Date: January 02 , 2012.

Sd/-  
**Registrar (Admn.)**